GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 4084 ANSWERED ON 25/03/2025

LAKHPATI DIDI YOJANA

4084. SHRI VIRENDRA SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any scheme regarding recovery in case the group formed under LakhpatiDidiYojana becomes a defaulter;
- (b) if so, the manner in which it is likely to be done and if not, the reasons therefor; and
- (c) the details of the number of defaulters in Uttar Pradesh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a) to (c): LakhpatiDidi Initiative is an output DeendayalAntyodayaYojana - National Rural Livelihoods Mission (DAY-NRLM). It focuses on individual Self Help Group (SHG) members and not on the group. A structured approach has been adopted to make the SHG members Lakhpati i.e. they earn a minimum income of Rupees one lakh annum on a sustainable basis. However, there is no LakhpatiDidiYojana.

There are instances of default payment by SHGs due to natural calamities and other reasons. Such issues are addressed through social pressure by sub-committees/mechanisms of the village organisation (VO) and cluster level federation (CLF) namely community-based recovery mechanism (CBRM), performance monitoring committee, and others. The sub-committee analyses the reasons for default, including through household visits, and takes appropriate measures such as facilitating the revival of default SHGs, loan recovery etc.

The LakhpatiDidi initiative is the community-based mechanism of the Mission. The Central Government does not declare any SHGs as defaulters.
